

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 16-LA-2021/ 20270

Notice has been received from the Hon'ble Deputy Chief Minister that the following resolution will be moved during the 16th (Special) Session of the Punjab Vidhan Sabha:-

"Punjab is a land of martyrs and the brave. Punjabis have made exemplary sacrifices in our Country's freedom struggle and later on in the wars of 1962, 1965, 1971 and 1999. Punjabis have received the highest number of "Gallantry Awards" in the Country. Punjab Police is an unique patriotic force which has contributed immensely in maintaining the unity and integrity of the Country. As per the Constitution of India, maintaining law and order is the responsibility of the State Government and for this purpose Government of Punjab is fully competent. The decision of extending the jurisdiction of BSF from 15 KM to 50 KM by the Union Government is an expression of distrust towards the State Police and the People of Punjab. This is their insult too. The Union Government should have consulted the State Government before taking such a major decision. The law and order situation in Punjab is totally under control and there is no need to extend the jurisdiction of BSF. This is a gross violation of the spirit of federalism enshrined in the Constitution of India. Extending the jurisdiction of BSF is also symbolic of petty politics. All the political parties of Punjab have unanimously condemned this decision of Union Government and have demanded the Union Government should withdraw notification dated 11.10.2021 issued by the Ministry of Home Affairs, Government of India. Therefore, the Punjab Vidhan Sabha unanimously passed a resolution rejecting the notification of the Central Government in this regard."

CHANDIGARH:
THE 7TH NOVEMBER, 2021.

SURINDER PAL,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

20271
No. 16-LA-2021/_____, dated Chandigarh, the 7th November, 2021.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab (with 4 spare copies);
2. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh; and
3. the Principal Secretary (Development), Government of Punjab, Department of Home Affairs, Chandigarh.

T. Sehgal
UNDER SECRETARY,
for SECRETARY.